

ITEM NO.13

COURT NO.15

SECTION IV-D

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 50845/2025

[Arising out of impugned final judgment and order dated 07-03-2025 in LPA No. 217/2020 passed by the High Court of Punjab & Haryana at Chandigarh]

NAND PAUL & ORS.

Petitioner(s)

VERSUS

PEPSU ROAD TRANSPORT CORPORATION & ORS.

Respondent(s)

IA No. 251380/2025 - CONDONATION OF DELAY IN FILING

**IA No. 251382/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

Date : 17-10-2025 This matter was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE N.V. ANJARIA**

For Petitioner(s) : Mr. Raj Kishor Choudhary, AOR (Not present)

For Respondent(s) :

**UPON hearing the counsel the Court made the following
O R D E R**

None appears, list on 31.10.2025.

**(RASHI GUPTA)
COURT MASTER (SH)**

**(AVGV RAMU)
COURT MASTER (NSH)**